

HIGH COURT OF TRIPURA
AGARTALA

NoF.29(6)–HC/2019/ 6175

4th April, 2019

N O T I F I C A T I O N

Applications are hereby invited from the eligible Advocates having 10 year practising experience at the Bar for designation as Senior Advocate in the High Court of Tripura as per the prescribed format available in the Official Website of the High Court of Tripura (<http://thc.nic.in>).

The willing Advocates have to submit their applications, duly filled in, with necessary enclosures to the Secretary, Committee for designation of Senior Advocates, High Court of Tripura **through e-mail (adebbarma@aij.gov.in)** in pdf. as well as .doc format positively **within 03(three) weeks from today**. A hard copy of such application along with all necessary enclosures shall have to reach to the Office of the Secretary, Committee for designation of Senior Advocates, High Court of Tripura **within the aforesaid stipulated period**.

Advocates who have already applied for designation as Senior Advocate in terms of the Notification No.F.29(6)-HC/2018/6077, dated 13.04.2018, issued by the High Court, needn't apply afresh.

By order,

Sd/-

(A. DEBBARMA)
REGISTRAR (JUDICIAL)

NoF.29(6)–HC/2019/ 6176 – 211

4th April, 2019

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Advocate General, Tripura, Agartala;
05. The Chairman, Bar Council of Tripura, Agartala;
06. Shri S. M. Chakraborty, Senior Advocate, High Court of Tripura, Agartala;
07. The Secretary, High Court Bar Association, Agartala;
08. The Secretary, Tripura Bar Association, Agartala;
09. The Secretary, District Bar Association, Udaipur, Gomati District/ Kailashahar, Unakoti District/Belonia, South Tripura District/ Dharmanagar, North Tripura District/Khowai, Khowai District/Ambassa, Dhalai District;

10. The Secretary, Bishalgarh Bar Association, Bishalgarh, Sepahijala District/Sonamura Bar Association, Sonamura, Sepahijala District/ Kamalpur Bar Association, Kamalpur, Dhalai District/Kanchanpur Bar Association, Kanchanpur, North Tripura District/Longtharai Valley Bar Association, Longtharai Valley, Dhalai District/Gandachhera Bar Association, Gandachhera, Dhalai District/Amarpur Bar Association, Amarpur, Gomati District/Sabroom Bar Association, Sabroom, South Tripura District;
11. The Assistant Solicitor General of India, Govt. of India, Agartala;
12. The Public Prosecutor, High Court of Tripura, Agartala;
13. The Govt. Advocate, High Court of Tripura, Agartala;
14. The Registrar (Vigilance), High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Personal Assistant attached with the Registrar General, High Court of Tripura, Agartala;
20. The System Analyst, High Court of Tripura, Agartala with a request to upload the Notification in the official website of the High Court of Tripura and in the official websites of all the Judicial Districts of Tripura;
21. Notice Board of the Court-house; and
22. Order File.


REGISTRAR (JUDICIAL)